

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **08.11.2023** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** : CP(CAA)/35(CHE)/2023

**PETITION NUMBER** : CA(CAA)/3(CHE)/2023

**NAME OF THE PETITIONER(S)** : Kapil Mercantile Pvt Ltd and Others

**NAME OF THE RESPONDENTS** :

**UNDER SECTION** : Sec 230-232 of CA, 201

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**ORDER**

Ld. Counsel Mr. Ashwin in present for the Petitioner. Ld. Counsel Mr. . Avinash Krishnan Ravi is present for RD.

RD and OL report are still awaited.

List the application on **03.01.2024** for report / hearing.

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**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

-sd-

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)